

Supply of Coal to V. T. P. S.

3700. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COAL be pleased to state:

(a) whether the Railways have failed to supply the coal indented by Vijayawada Thermal Power Station which has paid money for supply of wagons;

(b) whether the coal which is to reach V. T. P. S. has reached the Thermal Station in Kerala;

(c) the reasons therefor ; and

(d) the steps taken to ensure timely and adequate supply of coal from Singareni Collieries to V.T.P.S. ?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMA-GOUDA): (a) No, Sir. Ministry of Railway have informed that during April '91 to February '92, they have on an average supplied 183 boxes of coal per day to Vijaywada Thermal Power Station against a linkage of 203 boxes per day which works out to a satisfaction of over 90%.

(b) No, Sir.

(c) Does not arise.

(d) Supply of coal to Vijaywada Thermal Power Station is made from linked coal Companies. Coal supplies to this Power Station are regularly monitored and corrective actions are taken whenever required to ensure timely and adequate coal supply.

Selling Agencies for Drugs

3701. SHRI K.P. REDDAIAH YADAV: Will the PRIME MINISTER be pleased to state:

(a) the terms and conditions for allotting sole selling agencies for drugs manufactured by public sector undertakings; and

(b) the number of such agencies allotted during 1990-91 and 1991-92 and its bearing on the increased cost of drugs in the market?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Indian Drugs & Pharmaceuticals Limited, Hindustan Antibiotics Limited, Bengal Chemicals & Pharmaceuticals Ltd. Bengal Immunity Ltd. and Smith Stainstreet Pharmaceuticals Ltd., the public sector undertakings engaged in the manufacture of drugs, do not appoint sole selling agents for drugs manufactured by them.

(b) Does not arise.

Development of Industrial Districts as Counter Magnet City

3702. DR. LAL BAHADUR RAWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have selected big and industrial districts in Uttar Pradesh to develop them as counter magnet city;

(b) if so, the details thereof; and

(c) the time by which the selected districts are likely to be developed as counter magnet city?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (c). The NCR Planning Board, in consultation with the State Government, have selected Bareilly town as a counter magnet area in the Regional Plan - 2001, NCR. The development of counter magnet areas under the NCR

Plan will be done as a long term objective depending upon availability of resources; and for which no definite time limit can be indicated.

Rehabilitation of Jhuggi-Jhompri Colonies

3703. DR. LAL BAHADUR RAWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of jhuggi-jhompri colonies in North Delhi;

(b) whether the Government propose to allot flats/plots to rehabilitate the people of said colonies;

(c) if so, by when;

(d) whether the Government propose to shift the jhuggi-jhompri colony of Mangolpuri; and

(e) if so, the time by which the said proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey has been recently carried out in this respect.

(b) As per present policy, only those eligible J. J. Clusters are considered for shifting and resettlement where the land is required by the land owning agencies for project purposes.

(c) It is for the land owning agencies to indicate to DDA the schedule of shifting the JJ Clusters from their land.

(d) and (e). The information is being collected and will be laid on the Table of the Sabha.

[English]

Supply of Drinking Water to SCs/STs Dominated Areas of Kerala.

3704. SHRIMATI SUSEELA GOPALAN:
SHRI V. S. VIJAYAAR-AGHAVAN:
SHRI KODIKKUNNIL SURESH:
SHRI THAYIL JOHN
SHRI K. MURALEE DHARAN:
PROF. K. V. THOMAS
SHRI P. C. THOMAS:

Will the PRIME MINISTER be pleased to state:

(a) the details of the drinking water projects of Kerala pending with the Union Government for approval;

(b) the number of projects out of them meant for SCs/STs;

(c) the action taken or proposed to be taken on each of them separately; and

(d) the funds allocation proposed to be made to Kerala for various rural development programmes during 1992-93, programme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIUTTAMBHAI H. PATEL): (a) to (c). 11 Rural Water Supply Schemes at an estimated cost of Rs. 27.17 crores were received in November, 1991. They were examined and the State Government was requested in December, 1991 to send certain clarifications which are still awaited.

(d) Allocations of funds to Kerala and other States/UTs. for various rural development programmes for 1992-93 have not been finalised so far.